

14.07½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Tenth Report

[English]

SHRI KIRPAL SINGH (Amritsar): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

14.07¾ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Tour Report of the Study Group and Statement

[English]

SHRI NAKUL NAYAK: I beg to lay on the Table a copy (Hindi and English versions) each of the following:

- (1) Report of the Study Group of the Committee on its visit to Agra during August, 1990.
- (2) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Fortieth Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Heavy Electricals Limited (Hyderabad and Hardwar Unit).
- (3) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Forty-first Report (Eighth Lok Sabha) on Socio-economic conditions of Scheduled

Castes and Scheduled Tribes in the Union Territory of Andaman and Nicobar Islands.

- (4) Statement showing action taken by Government of the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Forty-fourth Report on Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Lakshadweep.
- (5) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Forty-fifth Report on reservations for and employment of Scheduled Castes and Schedule Tribes in Bank of Baroda and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

14.08¼ hrs.

COMMITTEE ON PETITIONS

First Report

[English]

SHRI LOKANATH CHOUDHARY (Jagatsinghpur): I beg to present the First Report (Hindi and English versions) of the Committee on Petitions.

14.09 hrs.

STATEMENT CORRECTING THE HINDI VERSION OF THE REPLY GIVEN ON 8TH AUGUST 1990 TO STARRED QUESTION NO. 31 REGARDING LABOUR COURTS IN DELHI

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION

IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (On behalf of the Minister of Labour and Welfare): In reply to Lok Sabha Starred Question No. 31 dated 8th August, 1990, the Hindi version of the reply to part (b) and (c) was given as under:--

“(kha) aur (ga): Chaloo varsh ke dauran, Dili Prashasan द्वारा ek aur Kendriya Sarkar Audyogik Adhikaran va Shram Nyayalaya तथा चाार aur Shram Nyayalayaon ko gathit karne ka prastav hai.”

As stated in the English version, which is correct, the Central Government Industrial Tribunal-cum-Labour Court, New Delhi is proposed to be set up by the Central Government. In view of this, the Hindi version of the reply to part (b) and (c) of the question would be as follows:

“(kha) aur (ga): Chaloo varsh ke dauran, Dili prashasan द्वारा चार Shram Nyayalaya aur Kendriya Sarkar द्वारा ek Audyogik Adhikaran evan Shram Nyayalaya gathit karne ka prastav hai.”

[English]

The delay in correcting the error is regretted.

14.10 hrs.

MATTERS UNDER RULE 377

- (i) **Need to set up Krishi Vigyan Kendra at Hamirpur, Himachal Pradesh**

[English]

SHRI K.D. SULTANPURI (Shimla): The Indian Council for Agricultural Research (I.C.A.R.) had sanctioned a Krishi Vigyan Kendra for Hamirpur district of Himachal Pradesh

in early 1989. The site for the Kendra has been selected at Hamirpur and the Kendra has been planned under the guidance of Horticulture and Forestry University, Solan.

Now the State Government wants to shift it to some other district. This has caused resentment among the people of Hamirpur and neighbouring districts. I request the Union Government and the ICAR to set up the Kendra at Hamirpur immediately and not shift it. If necessary, the University of Agriculture at Palampur may be asked to supervise its planning and functioning. The State Government should be advised to ask for additional Krishi Vigyan Kendras in the districts which remain to be covered but not deprive Hamirpur district of the project sanctioned for it.

- (ii) **Need to open a passport office at Agra, Uttar Pradesh.**

[Translation]

SHRI RAMJI LAL SUMAN (Firozabad): Mr. Deputy Speaker, Sir, I want to draw the Government's attention to the problem being faced by the people particularly prospective Haj pilgrims from Aligarh, Firozabad and Agra in the Western part of U.P. In the absence of a passport office in Western U.P. thousands of such pilgrims are denied of Haj pilgrimage. These areas are predominantly inhabited by Muslim community.

Therefore a passport office should be opened at Agra.

- (iii) **Need to provide civic amenities to people living in slum areas on Central Government lands in Bombay**

[English]

SHRI RAM NAIK (Bombay North): The population of Mumbai (Bombay) has crossed the figure of